

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:4190
ANSWERED ON:29.08.2011
SHIPBUILDING CENTRE
Angadi Shri Suresh Chanabasappa

Will the Minister of SHIPPING be pleased to state:

- (a) whether the Government proposes to establish an integrated Port-cum-Shipping Centre on the cost of Andhra Pradesh as joint venture of Visakhapatnam Port Trust and the Cochin Shipyard;
- (b) if so, the details thereof;
- (c) whether large tracts of waterfront on the Andhra Pradesh coast has been framed out to private parties;
- (d) if so, the reaction of the Government in this regard; and
- (e) the manner in which the Government proposes to expand the ports and shipbuilding activities in the country?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SHIPPING (SHRI G. K. VASAN)

- (a): No proposal is under consideration with Ministry of Shipping to establish an integrated port-cum-shipping centre at Andhra Pradesh as joint venture of Visakhapatnam Port Trust and the Cochin Shipyard.
- (b): Does not arise.
- (c): In so far as Ministry of Shipping is concerned no tracts of waterfront on the coast of Andhra Pradesh is allowed to private parties. As per provisions of the Indian Ports Act, 1908, control and responsibility for administration and development of Minor Ports lies with the State Government.
- (d): Does not arise.
- (e): Ministry of Shipping has formulated National Maritime Development Programme (NMDP) and has come out with Maritime Agenda 2010-2020 strategy document for expansion and development of port sector and shipbuilding. Various port sector projects are awarded on Public Private Participation basis for augmentation of capacity. In the current financial year 2011-12, a target of 23 PPP projects for award has been fixed. The Government owned Cochin Shipyard Limited is also planning to expand its capacity for which a business plan is under preparation.